

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.04.2024** THROUGH PHYSICAL HEARING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : D Suseela
Vs
Global Best Foundries Pvt Ltd & Ors
MAIN PETITION NUMBER : CP/151/2019

(IA/MA) APPLICATION NUMBERS

IA/74(CHE)/2023

S.NO. NAME (IN CAPITAL) DESIGNATION SIGNATURE
REPRESENTATION BY WHOM

Dr. K. S. Ravi Chandran, PCS
&
S. Manjula Devi, ADV

For APPLICANTS/
~~PETITIONERS~~
RESPONDENTS

[Handwritten Signature]

Logesh. G,
For. R. Sivaraman

For. Respondent / Petitioner.

[Handwritten Signature]

[Two large handwritten signatures in blue ink]

**1 CP/151/2019
IA/74(CHE)/2023**

ORDER

Present: Ld. PCS Dr. K S Ravichandran along with Counsel Ms. Manjula
Devi for the Applicant.

Ld. Counsel Shri. Logesh G for the Respondent.

Next date before Hon'ble NCLAT is stated to be 25.04.2024.

List the application awaiting orders / hearing on **07.05.2024**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)

MG